

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No.1894/2020

MOHIT GUPTA & ORS.

Petitioner(s)

VERSUS

SIYA RAM & ORS.

Respondent(s)

IA No. 93133/2024 - APPLICATION FOR CONDONATION OF DELAY IN FILING
THE APPLICATION FOR SETTING ASIDE THE ABATEMENT

IA No. 86240/2024 - APPLICATION FOR SUBSTITUTION

IA No. 196958/2019 - EXEMPTION FROM FILING O.T.

IA No. 93132/2024 - SETTING ASIDE AN ABATEMENT)

Date : 06-01-2025 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA
[IN CHAMBER]

For Petitioner(s) Mr. Manish Gupta, Adv.
Ms. Deepti Verma, Adv.
Mr. Prateek Gupta, Adv.
Mr. Sanjay Mangal, Adv.
Mr. Rishabh Rai, Adv.
Ms. Aakanchha Jhunjhunwala, Adv.
Ms. Shipra Bhardwaj, Adv.
Mr. Ravi, Adv.
Mr. Arpit Shukla, AOR
Ms. Divyshikha Singh, Adv.

For Respondent(s) Mr. Sudhir Mendiratta, AOR

UPON hearing the counsel the Court made the following
O R D E R

I.A. No.93133, 93132 and 86240/2024

1. Learned counsel appearing for respondent No.1 prays for and is granted four weeks' time to file reply to the Interlocutory Applications.
2. List after four weeks.

(VIJAY KUMAR)
COURT MASTER (SH)

(VEENA RANI NAGPAL)
BRANCH OFFICER